



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Saturday,16th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./2702/2021 B/O	MUKUL DEY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. S SAHA MR. N MAHAJAN	PP, ASSAM
MOTION (BA)				
2	Bail Appln./2478/2021	RAJESH RAHANG @ RAJESH RONGHANG Versus THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
3	Bail Appln./2698/2021 B/O	MONASH PAIT @ MONASH JYOTI PAIT Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEURI	PP, ASSAM
4	Bail Appln./2771/2021 B/O	DIPAK KR. NATH Versus THE STATE OF ASSAM	MR. R KALITA MR H AGARWAL MR J SINGH	PP, ASSAM
5	Bail Appln./2795/2021 B/O	MOHD ARMAN BHAY @ MD. ARMAN BHAI Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. B W AKHTARA	PP, ASSAM
6	Bail Appln./2838/2021 B/O	MD. NOOR HUSSAIN Versus THE STATE OF ASSAM	MR E AHMED MR. R A CHOUDHURY	PP, ASSAM
7	Bail Appln./2853/2021 B/O	HAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR. M HOQUE	PP, ASSAM
8	Bail Appln./2856/2021 FIXED	BISHNU PRASAD BORA Versus THE STATE OF ASSAM	MR. A CHAMUAH MISS. R BORAH MR. T MADHUKALLYA	PP, ASSAM
9	Bail Appln./2857/2021 B/O	RABEN DAS Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
10	Bail Appln./2858/2021 B/O	NUR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
11	Bail Appln./2859/2021 B/O	ABU SUHID @ LAMBU Versus THE STATE OF ASSAM	MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
12	Bail Appln./2860/2021 B/O	PADUM BORAH Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM

13	Bail Appln./2861/2021 B/O	SUDARSHAN BAJAJ AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. M MORE	PP, ASSAM
14	Bail Appln./2862/2021 B/O	CHABIN KOYA AND 4 ORS Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
15	Bail Appln./2865/2021 B/O	ANJAY SAHA @ ANJOY SAHA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
16	Bail Appln./2866/2021 B/O	NABIN CH DAS @ NABIN DAS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY	PP, ASSAM
17	Bail Appln./2867/2021 B/O	AKASH YADAV @ RAJIB GOWALA YADAV Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
18	Bail Appln./2870/2021 B/O	FARUQUE ABDULLAH AHMED @ FARUK ABDULLAH Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. S ALIM MR. B HUSSAIN MR A HAQUE	PP, ASSAM
19	Bail Appln./2871/2021 B/O	CHAITANYA DEBNATH AND ANR Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO	PP, ASSAM
20	Bail Appln./2872/2021 B/O	ANANTA MEDHI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
21	Bail Appln./2873/2021 B/O	HOREN SAIKIA @ HAREN SAIKIA Versus THE STATE OF ASSAM	MR. M BISWAS MS S KAKATI	PP, ASSAM
22	Bail Appln./2875/2021 B/O	FARUQUE ABDULLAH AHMED @ FARUK ABDULLAH Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. S ALIM MR. B HUSSAIN MR A HAQUE	PP, ASSAM
23	Bail Appln./2876/2021 B/O	BHASKAR TALUKDAR Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
24	Bail Appln./2888/2021 B/O	SUMIT JAIN AND ANR Versus THE STATE OF ASSAM	MS. K JAIN	PP, ASSAM
25	Bail Appln./2891/2021 B/O	JOYDEEP GOGOI Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN	PP, ASSAM
26	Bail Appln./2893/2021 B/O	MD. HORJUL HOQUE @ MD HAJUL HOQUE Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR. S ISLAM	PP, ASSAM
27	Bail Appln./2894/2021 B/O	SHERMAN ALI AHMED Versus THE STATE OF ASSAM	MR. S U AHMED	PP, ASSAM
28	Bail Appln./2895/2021 B/O	SHERMAN ALI AHMED Versus THE STATE OF ASSAM	MR. S U AHMED	PP, ASSAM
29	Bail Appln./2897/2021 B/O	BIDYA SAIKIA AND 3 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
30	Bail Appln./2899/2021 B/O	SARAF UDDIN AHMED Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
31	Bail Appln./2900/2021 B/O	ABDUL HAQUE TARAFDAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
32	Bail Appln./2901/2021 B/O	KANU DEBNATH Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
33	Bail Appln./2902/2021 B/O	RAM BORAH AND 13 ORS Versus THE STATE OF ASSAM	MR P K SINGHA MR D K MEDHI	PP, ASSAM

34	Bail Appln./2903/2021 B/O	BHASKAR JYOTI GOGOI AND 7 ORS. Versus THE STATE OF ASSAM	MR S KHOUND MR H K NATH	PP, ASSAM
35	Bail Appln./2904/2021 B/O	KRISHNA MAHATO Versus THE STATE OF ASSAM	MR S KHOUND MR H K NATH	
36	Bail Appln./2905/2021 B/O	NOOR UDDIN LASKAR Versus THE STATE OF ASSAM	MR S CHOUDHURY K ABINANDAN	PP, ASSAM
37	Bail Appln./2907/2021 B/O	FOKOR UDDIN LASKAR @ FOKOR UDDIN BORBHUIYA Versus THE STATE OF ASSAM	MR S CHOUDHURY K ABINANDAN	PP, ASSAM
38	Bail Appln./2908/2021 B/O	ANWAR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR S CHOUDHURY MR H I CHOUDHURY K ABINANDAN	PP, ASSAM
39	Bail Appln./2909/2021 B/O	FIRUJ AHMED @ FIRUJ AHMED MAZUMDAR Versus THE STATE OF ASSAM	MR S CHOUDHURY MR H I CHOUDHURY K ABINANDAN	PP, ASSAM
<u>MOTION</u>				
40	AB/3193/2021 FIXED	PLABON BORTHAKUR Versus THE STATE OF ASSAM AND ANR	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	
WITH				
41	CrI.Pet./581/2021	PLABON BORTHAKUR Versus THE STATE OF ASSAM	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	PP, ASSAM
42	AB/3279/2021 B/O	MUNINDRA DAS Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	PP, ASSAM
43	AB/3287/2021 B/O	UDITANSHU PARASHAR Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR. K ISLAM	PP, ASSAM
44	AB/3301/2021 B/O	AJIJUL HOQUE Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MS L DAS	PP, ASSAM
45	AB/3339/2021 B/O	RAMJAN ALI AND ANR. Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
46	AB/3340/2021 B/O	AJIT KUMAR JAIN Versus THE STATE OF ASSAM	MR. S CHAMARIA MR A N SARMAH	PP, ASSAM
47	AB/3355/2021 FIXED	JEHERUL ISLAM Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
48	AB/3357/2021 B/O	MD. NURUDDIN AHMED Versus THE STATE OF ASSAM	MR. S DEKA MS. J BORO	PP, ASSAM
49	AB/3358/2021 B/O	DIPEN RABHA AND 2 ORS Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
50	AB/3360/2021 B/O	HUSSAIN AHMED MAZUMDER @ CHAIRMAN ROYAL MULTIPURPOSE COOPERATIVE SOCIETY Versus THE STATE OF ASSAM	MR. S C BISWAS MR. N H LASKAR	PP, ASSAM
51	AB/3362/2021 B/O	MD. HAIDAR ALI Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
52	AB/3364/2021 B/O	NGASI MENA Versus THE STATE OF ASSAM	MR S MOW MR. S K DEORI MS. SOMILA	PP, ASSAM

53	AB/3366/2021 B/O	CHANDRASING RONGPI Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
54	AB/3367/2021 B/O	MAINI MAHANTA AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
55	AB/3368/2021 B/O	MINTUL ALI Versus THE STATE OF ASSAM	MR K BHUYAN MR. H A AHMED	PP, ASSAM
56	AB/3369/2021 B/O	SOHAIL Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
57	AB/3370/2021 B/O	PINKU AHMED AND ANR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
58	AB/3371/2021 B/O	HASAN MOMIN ALI Versus THE STATE OF ASSAM	DR. B AHMED MR. B M CHOUDHURY MR. A K AZAD MR. U CHOUDHURY	PP, ASSAM
59	AB/3372/2021 B/O	MAINI MAHANTA AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
60	AB/3373/2021 B/O	MD. ABDUL HASIM LASKAR Versus THE STATE OF ASSAM AND ANR	MR. S P DEKA MS. A DAS MR A DUTTA MS. M LAHKAR	PP, ASSAM
61	AB/3379/2021 B/O	PRANAB JYOTI BORDOLOI Versus THE STATE OF ASSAM	MR. N BORAH MR. N BORAH MR P K BORA	PP, ASSAM
62	AB/3380/2021 B/O	SAFIKUL RAHMAN @ SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. R PHUKAN MR. P TALUKDAR	PP, ASSAM
63	AB/3386/2021 B/O	AINUL BARI WAHIDUZZAMAN @ RAJA Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A M S MAZUMDER	PP, ASSAM
64	AB/3391/2021 B/O	MANORANJAN SARKAR @ HOTKA AND ANR Versus THE STATE OF ASSAM	MR. B HALDAR MR. S BARMAN MR B DEORI	PP, ASSAM
65	AB/3392/2021 B/O	TITON DAS @ TITU AND 4 ORS Versus THE STATE OF ASSAM	MR. P K DEKA MD. S ALOM	PP, ASSAM
66	AB/3394/2021 B/O	RAJESH ALI Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
67	AB/3395/2021 B/O	LAKHI PANIKA AND 7 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
68	AB/3407/2021 B/O	DEBOJIT DAS Versus THE STATE OF ASSAM	MR. B PATHAK MR. R THADANI MR B HAZARIKA	PP, ASSAM
69	AB/3408/2021 B/O	KANKAN KALITA AND ANR Versus THE STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM
70	AB/3410/2021 B/O	PARIMAL MAZUNDAR Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
71	AB/3411/2021 B/O	MAZIBUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
72	AB/3412/2021 B/O	MAINI MAHANTA AND ANR. Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM

BAIL HEARING (BA)

73	Bail Appln./2137/2021 FIXED	DR. JIAUR RAHMAN Versus THE STATE OF ASSAM	MR S AHMED MR. T DEURI MS T WAPANGLA	MR. M A ISLAM MR J I MONDAL PP, ASSAM
74	Bail Appln./2150/2021 FIXED	MD. ABDUL WAHID Versus THE STATE OF ASSAM	MR. N BORUAH MS B SAIKIA	PP, ASSAM
75	Bail Appln./2200/2021 FIXED	AZAHAR ALI @ AZAHARUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR G P CHETIA	PP, ASSAM
76	Bail Appln./2204/2021 SCANNED COPY OF CASE DIARY, B/O	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
77	Bail Appln./2254/2021 B/O	SOFIQU L ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA MR G P CHETIA	PP, ASSAM
78	Bail Appln./2277/2021 B/O	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. N ANAND MR. A K SINGH	PP, ASSAM
79	Bail Appln./2290/2021 FIXED	ABUL KALAM AZAD AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MR. M K HASAN	PP, ASSAM
80	Bail Appln./2292/2021 FIXED	AJIJUR RAHMAN Versus THE STATE OF ASSAM	L R MAJUMDAR MR. A Z AHMED	PP, ASSAM
81	Bail Appln./2298/2021 FIXED	MONOR UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	PP, ASSAM
82	Bail Appln./2442/2021 FIXED	ZAMAL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
83	Bail Appln./2448/2021 FIXED	AMIT PRADHAN Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
84	Bail Appln./2464/2021 FIXED	SAHAJAMAL Versus THE STATE OF ASSAM	MR. A R TAHBILDAR	PP, ASSAM
85	Bail Appln./2516/2021 FIXED	NIMAI DAS Versus THE STATE OF ASSAM	MR. B DEKA MS P BARUAH S AZIZ	PP, ASSAM
86	Bail Appln./2523/2021 FIXED	GUNAJIT DEKA Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
87	Bail Appln./2535/2021 FIXED	CHAKRESWAR DAS AND 2 ORS Versus THE STATE OF ASSAM	MR J PAYENG MR. D DAS	PP, ASSAM
88	Bail Appln./2538/2021 FIXED	HIMANGSHU BHUYAN Versus THE STATE OF ASSAM	MR. R DEV MR. D K BORAH	PP, ASSAM
89	Bail Appln./2604/2021 SCANNED COPY OF CASE DIARY AND CASE RECORD, FIXED	ABDUL WAHID @ ABDUL WAHID AND 8 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
90	Bail Appln./2616/2021 FIXED	MINAR UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
91	Bail Appln./2624/2021 FIXED	NIHAR PRASAD SHARMA Versus THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MR U S BORGHAIN	PP, ASSAM
92	Bail Appln./2647/2021 B/O	NITYANANDA PHUKAN @ SRI NITYANANDA PHUKON Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MS B GOGOI MR J K Bhuyan MR R R BARUAH	PP, ASSAM

93	Bail Appln./2648/2021 FIXED	MORTUJA AHMED AND ANR Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ	PP, ASSAM
94	Bail Appln./2649/2021 FIXED	SERULA KHAN @ MD. SARULLA KHAN Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
95	Bail Appln./2654/2021	PRADIP DUTTA Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
96	Bail Appln./2661/2021 FIXED	PANKAJ NATH Versus THE STATE OF ASSAM	MR. N K KALITA MRS M KALITA MR D DEKA	PP, ASSAM
97	Bail Appln./2662/2021	GANESH KALITA Versus THE STATE OF ASSAM	MR. K D CHETRI MS. B BARUAH	PP, ASSAM
98	Bail Appln./2672/2021 FIXED	TAPAN KALITA Versus THE STATE OF ASSAM	MR. S K ROY MS P M SARMA	PP, ASSAM
99	Bail Appln./2676/2021 FIXED	RAJIB SAHU Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MR K L GUPTA	PP, ASSAM
100	Bail Appln./2677/2021 FIXED	MD. ABDUL ROHIM @ ROHIM ALI Versus THE STATE OF ASSAM	MR. M RAHMAN MR. A RAHMAN MS A AHMED	PP, ASSAM
101	Bail Appln./2678/2021 FIXED	MOIDUL ISLAM @ MOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	PP, ASSAM
102	Bail Appln./2679/2021 FIXED	SAMIN AHMED LASKAR AND ANR Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
103	Bail Appln./2692/2021 FIXED	MAMINUDDIN AHMED AND ANR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR MR. R HUSSAIN	PP, ASSAM
104	Bail Appln./2694/2021 FIXED	THANESWAR BORAH Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI	PP, ASSAM
105	Bail Appln./2700/2021 FIXED	RAZIV KALITA Versus THE STATE OF ASSAM	MR. R P SARMAH MRS. R DEVI MR. A R TAHBILDAR	PP, ASSAM
106	Bail Appln./2703/2021 FIXED	YASIN ALI @ YASHIN ALI AND ANR Versus THE STATE OF ASSAM	MR. DITUL DAS MR. A K SINGH MR. D S SINGH MR. R RAHMAN MR. S H SAIKIA	PP, ASSAM
107	Bail Appln./2704/2021 FIXED	AHEDUR RAHMAN @ OHEDUR RAHMAN Versus THE STATE OF ASSAM	MR. DITUL DAS MR. A K SINGH MR. D S SINGH MR. R RAHMAN MR. S H SAIKIA	PP, ASSAM
108	Bail Appln./2711/2021 FIXED	GOLAM MOSTAFA AHMED @ MD. GULAM MUSTAFA AHMED Versus THE STATE OF ASSAM	MR. T K MISRA MR. S M RAHMAN MS. K BAYAN MR. S K ROY	PP, ASSAM
109	Bail Appln./2716/2021 FIXED	RANA BORA AND ANR Versus THE STATE OF ASSAM	MR. K H KHANDAKAR MS N J BEGUM	PP, ASSAM
110	Bail Appln./2717/2021 FIXED	KALE SINGH @ KALE SINGH DIGWA AND ANR Versus THE STATE OF ASSAM	MR S AHMED MR. T DEURI MS T WAPANGLA	PP, ASSAM
111	Bail Appln./2723/2021 SCANNED COPY OF CASE DIARY, FIXED	ASHOK DAS Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
112	Bail Appln./2725/2021 FIXED	ANUPAM PAUL Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM

113	Bail Appln./2733/2021 FIXED	MINTU KUMAR DAS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
114	Bail Appln./2755/2021 FIXED	MD. RAFIK ALI @ BABLA Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
115	Bail Appln./2759/2021 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
116	Bail Appln./2765/2021 B/O	MAINUL HOQUE Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED	PP, ASSAM
117	Bail Appln./2784/2021 FIXED	ABIJIT DAS @ BATTERY @ ABHIJIT DAS @ MAHADEV Versus THE STATE OF ASSAM	MR. M BISWAS MS S KAKATI	PP, ASSAM
118	Bail Appln./2800/2021 FIXED	MD. ISMAIL ALI Versus THE STATE OF ASSAM	MR. B K BHAGAWATI MS K KALITA	PP, ASSAM
119	Bail Appln./2809/2021 FIXED	PARAG SARMAH @ PORAG SARMA AND ANR Versus THE STATE OF ASSAM	MR S P DAS MR A ALAM	PP, ASSAM
120	Bail Appln./2821/2021 FIXED	BIGRAI MOCHAHARY @ BIGRAI MUCHAHARY Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
121	Bail Appln./2823/2021 FIXED	JOHIRUL ISLAM @ JEHERUL ISLAM Versus THE STATE OF ASSAM	MR. A K SARMA MR D KALITA	PP, ASSAM
122	Bail Appln./2827/2021 FIXED	MUKUL DAS Versus THE STATE OF ASSAM	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM MS. M DEVI	PP, ASSAM
123	Bail Appln./2828/2021 FIXED	RAMEN DAS @ RAMENDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. N ZAMAN MR. S K JAIN	PP, ASSAM
124	Bail Appln./2830/2021 FIXED	BIJOY MOHAN DEBNATH Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA MS D DEVI	PP, ASSAM
125	Bail Appln./2835/2021 FIXED	RAMEN KR PANDIT Versus THE STATE OF ASSAM	MR. B C DAS MS. I DAS	PP, ASSAM
126	Bail Appln./2840/2021 FIXED	SABEN BARUAH ALIAS SABEN KUMAR BARUAH Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA MS D DEVI	PP, ASSAM
127	Bail Appln./2845/2021 FIXED	NISHI KANTA SARKAR Versus THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
128	Bail Appln./2846/2021 FIXED	CHATRAPATI TALUKDAR @ SAILEN TALUKDAR Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	PP, ASSAM
129	Bail Appln./2847/2021 FIXED	ASHOK SARKAR Versus THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
130	Bail Appln./2848/2021 FIXED	ASHIM DAS Versus THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
131	Bail Appln./2849/2021 FIXED	MANNA KUMAR PAUL Versus THE STATE OF ASSAM	MR. A M BARBHUIYA	PP, ASSAM

132	WITH Bail Appln./2747/2021	RAKESH DEBNATH Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
133	WITH Bail Appln./2791/2021	AMITAVA SARMA @ BACHU Versus THE STATE OF ASSAM	MR S CHOUDHURY	PP, ASSAM
134	WITH Bail Appln./2792/2021	BIPRO KUMAR NAG Versus THE STATE OF ASSAM	MR S CHOUDHURY	PP, ASSAM
135	Bail Appln./2850/2021 FIXED	USHMAN GONI MAZUMDER @ NURUL Versus THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
<u>BAIL HEARING</u>				
136	AB/2434/2021 FIXED	ABDUL JALIL CHOUDHURY Versus THE STATE OF ASSAM	MR I HASSAN	PP, ASSAM
137	AB/2763/2021 FIXED	FARMAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MRS. S ISLAM	PP, ASSAM
138	AB/2773/2021 FIXED	BIPUL GOGOI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA MR P S RAJA	PP, ASSAM
139	AB/2800/2021 FIXED	SABIR HUSSAIN BARBHUIYA @ SABIR HUSSAIN BARBHUIYA AND 9 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY MR. J M SULAIMAN	MR. I H BARBHUIYA MS R RAJKHOWA PP, ASSAM
140	AB/2807/2021 B/O	ABDUL MAZID @ ABDUL RIHAN Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
141	AB/2861/2021 B/O	SUKUR ALI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
142	AB/2871/2021 FIXED	BITUPAN KALITA Versus THE STATE OF ASSAM	MR. C CHOWDHURY	PP, ASSAM
143	AB/3065/2021 FIXED	UTPAL NATH Versus THE STATE OF ASSAM	MR. M K DAS	PP, ASSAM
144	WITH AB/2013/2021	RAGHUBIR SINGH AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. M K DAS	PP, ASSAM
145	WITH AB/2038/2021	ROSHAN CHAND AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
146	AB/3073/2021 B/O	ALTAB HUSSAIN @ ALTAF HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
147	AB/3151/2021 FIXED	AZHARUL ISLAM @ AJAHARUL AHMED Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
148	AB/3164/2021 FIXED	NITUL ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
149	AB/3285/2021 FIXED	MD. TAMIR ALI Versus THE STATE OF ASSAM	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI	PP, ASSAM
150	AB/3312/2021 FIXED	MONOJ KUMAR BORAH Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA	PP, ASSAM

151	WITH Bail Appln./2768/2021	MD. REKIBUDDIN AHMED AND 7 ORS Versus THE STATE OF ASSAM	MR. R P HAZARIKA TUN RAJKHOWA MR M J DEURI	PP, ASSAM
152	WITH Bail Appln./2825/2021	DADHI RAM BORO Versus THE STATE OF ASSAM	MR S DEKA MR. R K TALUKDAR	PP, ASSAM
153	WITH AB/3308/2021	ALOK RANJAN BHUYAN Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	PP, ASSAM

ORDERS

154	I.A.(CrI.)/407/2021 FIXED in Bail Appln./2347/2021 WITH Bail Appln./2347/2021	MUKANDAR ALI @ MD. MUKUNDAR ALI Versus THE STATE OF ASSAM A	MR R DHAR	PP, ASSAM
		MUKANDAR ALI @ MD. MUKUNDAR ALI Versus THE STATE OF ASSAM	MR R DHAR MRS. R RONGMEI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. N ANAND	09-10-2021	To	25-10-2021
5)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Saturday,16th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2775/2021 B/O	DINESH SINGHA Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
<u>MOTION</u>				
2	AB/3375/2021 B/O	RAHUL SANKER BARUA Versus THE STATE OF ASSAM	MR. M ISLAM MR. N I KHAN	PP, ASSAM
3	WP(C)/5499/2021 B/O	BRAHMAPUTRA AUTOBOBILES PVT. LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A K DAS MR. M J GOGOI	SC, ELEM. EDU SC, SSA
4	WP(C)/5545/2021 B/O	SMT. RENU MACHAHARY Versus THE STATE OF ASSAM AND 5 ORS	MR. T DEURI	SC, APDCL
5	WP(C)/5563/2021 B/O	FATIK BHATTACHARJEE Versus THE STATE OF ASSAM AND 11 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	GA, ASSAM SC, APDCL
6	WP(C)/5574/2021 CAVT. NO.06322/021, B/O	THE MANAGEMENT OF ATTABARIE TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MS. A BHATTACHARYYA MR D K ROY FOR CAVEATOR
7	WP(C)/5575/2021 B/O	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. R M DEKA	ASSTT.S.G.I. SC, PWD
8	WP(C)/5576/2021 B/O	ALL ASSAM DISTRIBUTORS OF ROAD SAFETY EQUIPMENTS SOCIETY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR A ATREYA	SC, TRANSPORT
<u>ORDERS</u>				
9	I.A.(Civil)/1471/2021 B/O in RSA/232/2018	ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS Versus MD ABDUL RAHIM AND 2 ORS	MR. A K TALUKDAR MR. A K TALUKDAR	MR K UDDIN

WITH
RSA/232/2018

MD ABDUL RAHIM AND 2 ORS
Versus
ON THE DEATH OF MUFAJJIL HUSSAIN
HIS LEGAL HEIRS MUSSTT KAMALA BIBI
AND 9 ORS

DR. B U AHMED
MR. T U LASKAR
MR. N DHAR
MR. N HAQUE
MR K UDDIN
MR. S R BARBHUIYA
MR. A B T HAQUE

MR. A K TALUKDAR
MR. S ISLAM
MR. S ISLAM
MR F K R AHMED
MR. S SHARMA (R5)

WITH
I.A.(Civil)/2889/2018
in RSA/232/2018

MD ABDUL RAHIM AND 2 ORS
Versus
ON THE DEATH OF MUFAJJIL HUSSAIN
HIS LEGAL HEIRS MUSSTT KAMALA BIBI
AND 9 ORS

DR. B U AHMED
MR. T U LASKAR
MR. N DHAR
MR. N HAQUE
MR K UDDIN
MR. S R BARBHUIYA
MR. A B T HAQUE

10 I.A.(Civil)/1750/2021
B/O
in WP(C)/916/2021

SMT NIRAMONI BURAGOHAIN
Versus
THE STATE OF ASSAM AND 4 ORS

MRS M D CHOWDHURY
MS. R K SAINI

SC, FOREST

WITH
WP(C)/916/2021

NIRAMONI BURAGOHAIN
Versus
THE STATE OF ASSAM AND 4 ORS

MRS M D CHOWDHURY
MS. R K SAINI

SC, FOREST

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6)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021